

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/40481/2025 ARBP/113/2025	SUSHREE RANJAN TRIPATHY VS M/S ANUJ TIMES SQUARE REALTY PVT. LTD.,BBSR	SOUMYA MISHRA VS	// (//
2	D-BLAPL/38918/2025 BLAPL/13400/2025	BAPU @ BAPUN @ SUBRAT MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /389 /2025 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000506/2025
3	D-BLAPL/38919/2025 BLAPL/13401/2025	SILMA JANI @ SHRIMA JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /240 /2023 A.D.J.,JEYPORE(Koraput) CT/0000030/2024
4	D-BLAPL/38967/2025 BLAPL/13402/2025	SUDHANSU ROUT VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PURIGHAT /94 /2022 PRESIDING OFFICER, DESIGNATED CO ST/0000246/2022
5	D-BLAPL/38921/2025 BLAPL/13403/2025	BIPIN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000096/2024
6	D-BLAPL/38970/2025 BLAPL/13404/2025	GULU @ BULU BADANAYAK VS STATE OF ODISHA	T.NARAYANA MURTY VS	KORAPUT SADAR /155 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000673/2025
7	D-BLAPL/38972/2025 BLAPL/13405/2025	SANTOSH RANA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	G.R.P.S. (TITLAGARH) /68 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000040/2025
8	D-BLAPL/38975/2025 BLAPL/13406/2025	NISHANKA MANDAL VS STATE OF ODISHA	SANTOSH SETHI VS	//0 2ND A.D.J.,KHURDA(Khordha) TR/0000007/2015
9	D-BLAPL/34957/2025 BLAPL/13407/2025	BIRAJ LAKRA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BARGAON /259 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000969/2025
10	D-BLAPL/37485/2025 BLAPL/13408/2025	BIJE @ BIJAYA PRADHAN @ KHATU VS STATE OF ODISHA	SARAT KUMAR JENA VS	AMBABHONA /202 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001570/2025
11	D-BLAPL/35778/2025 BLAPL/13409/2025	JEEVAN MISHRA @ JIBAN MISHRA @ TANA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /186 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000048/2025

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12	D-BLAPL/37295/2025 BLAPL/13410/2025	GOVINDA MUNDARY @ GOBINDA MUNDARI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	MAHILA PS,SEC-3,ROURKELA /27 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0002814/2025
13	D-BLAPL/38405/2025 BLAPL/13411/2025	PRIYA RANJAN SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BANAPUR P.S. /179 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000266/2025
14	D-BLAPL/38497/2025 BLAPL/13412/2025	NANDA KISHORE GOUDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	BELLAGUNTHA /523 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0002002/2025
15	D-BLAPL/38561/2025 BLAPL/13413/2025	DAYANIDHI MAHANTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARIA /179 /2025 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000682/2025
16	D-BLAPL/38677/2025 BLAPL/13414/2025	TIPU @ ANANDA KUMAR BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /171 /2025 A.D.J.,NAYAGARH(Nayagarh) TR/0000151/2025
17	D-BLAPL/38947/2025 BLAPL/13415/2025	BIDYADHAR BHOI @ BAPUNI BHOI @ BAPI BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BALIANTA P.S. /211 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000275/2025
18	D-BLAPL/38679/2025 BLAPL/13416/2025	AKSHYA DAS @ AKHAYA DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BHARATPUR PS /504 /2025 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000537/2025
19	D-BLAPL/38860/2025 BLAPL/13417/2025	KAMALU GADABA VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /251 /2024 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000014/2025
20	D-BLAPL/38902/2025 BLAPL/13418/2025	RAJANI @ HEMALATA BEHERA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /359 /2025 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000633/2025
21	D-BLAPL/37798/2025 BLAPL/13419/2025	ASHOK BEHERA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal 2(A)CC/0000003/2025
22	D-BLAPL/38995/2025 BLAPL/13420/2025	PRADEEP MAHALIK @ MULI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHADRAK RURAL /629 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002433/2025
23	D-BLAPL/38519/2025	AMIT MALLIK	PRANAYANEE DASMOHAPATRA	DHENKANAL TOWN /528 /2025

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	BLAPL/13421/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001131/2025
24	D-BLAPL/38650/2025 BLAPL/13422/2025	SUKADEBA DAS VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /1018 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE GR/0002714/2025
25	D-BLAPL/38671/2025 BLAPL/13423/2025	CHANDAN BHOI VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	CHANDANPUR /234 /2025 GRAMA NYAYADHIKARI,PURI(Puri) GR/0000787/2025
26	D-BLAPL/38736/2025 BLAPL/13424/2025	BITU MISHRA @ BITTU MISHRA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JHARPOKHARIA /283 /2025 J.M.F.C.,BARIPADA(Mayurbhanj) CT/0001107/2025
27	D-BLAPL/38861/2025 BLAPL/13425/2025	RITESH PATTNAIK @ CHEPA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /473 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(KHURDA) TR/0000126/2025
28	D-BLAPL/38998/2025 BLAPL/13426/2025	MD AKTAR VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	SAMBALPUR SADAR /84 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000246/2017
29	D-BLAPL/39002/2025 BLAPL/13427/2025	MANTU @ SUSANTA KUMAR DEHURI VS STATE OF ODISHA	SURYAKANTA DASH VS	BERHAMPUR /88 /2025 A.D.J., NILGIRI(Baleshwar) ST/0000110/2025
30	D-BLAPL/38594/2025 BLAPL/13428/2025	SUDHANSHU @ SUDAM SUNA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PADAMPUR /284 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0001064/2025
31	D-BLAPL/38176/2025 BLAPL/13429/2025	MANORANJAN PATTNAIK VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /707 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0001411/2024
32	D-BLAPL/37014/2025 BLAPL/13430/2025	RAJESH BARIK VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /34 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000005/2025
33	D-BLAPL/38973/2025 BLAPL/13431/2025	RAJIB BASANTARA @ RAJEEB BASANTARA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RASOL /338 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000032/2025
34	D-BLAPL/39015/2025 BLAPL/13432/2025	BABULU CHHANDA VS	JUGALA KISHORE PANDA VS	NCB BHUBANESWAR /6 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj)

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35	D-BLAPL/39066/2025 BLAPL/13433/2025	UNION OF INDIA (NCB) MANIKA SISA @ MANIK SISA VS STATE OF ODISHA	MANGU NANDY VS	Spl/0000061/2024 MACHHKUND /21 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000049/2025
36	D-BLAPL/39070/2025 BLAPL/13434/2025	SONATANA CHINTAPATRA VS STATE OF ODISHA	MANGU NANDY VS	NANDAPUR /124 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000109/2024
37	D-BLAPL/34946/2025 BLAPL/13435/2025	ALOK KUMAR DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	TANGI /319 /2025 SPECIAL JUDGE, CUTTACK(Cuttack)
38	D-BLAPL/39040/2025 BLAPL/13436/2025	ASWINI KUMAR DASH @ CHINTU @ CHITU VS STATE OF ODISHA	DEVASHIS PANDA VS	Spl/0000038/2025 TIRTOL /431 /2025 DISTRICT & SESSIONS JUDGE,JAGATSI
39	D-BLAPL/39072/2025 BLAPL/13437/2025	BHRAMARA PANDI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CT/0000340/2025 KODALA /482 /2023 A.D.J.,KODALA(Ganjam)
40	D-BLAPL/38269/2025 BLAPL/13438/2025	SUDAM GARADA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ST/0000038/2024 DORAGUDA PS /91 /2025 SPECIAL JUDGE (POCSO), RAYAGADA
41	D-BLAPL/38535/2025 BLAPL/13439/2025	UDIT BIDIKA @ UDIT @ UDIT JENA VS UNION OF INDIA(C.B.I)	AMIT KUMAR SAHU VS	TR/0000036/2025 / /0 SPECIAL JUDGE (POCSO), RAYAGADA
42	D-BLAPL/38991/2025 BLAPL/13440/2025	PRASANTA KUMAR BARIK @ PRASANT KUMAR BARIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TR/0000005/2024 SUNDARGARH TOWN /558 /2025 SPECIAL JUDGE, SUNDARGARH(Sundar
43	D-BLAPL/38580/2025 BLAPL/13441/2025	PRAHALLAD NAIK @ PRAHALAD VS STATE OF ODISHA	RASHMI RANJAN DAS VS	Spl/0000177/2025 KEONJHAR SADAR /500 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(
44	D-BLAPL/38978/2025 BLAPL/13442/2025	MAGIRAM BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	GR/0001477/2025 PURUNAKATAK /150 /2025 J.M.F.C.,HARBHANGA(Baudh)
45	D-BLAPL/38982/2025 BLAPL/13443/2025	MAGIRAM BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CT/0000243/2025 PURUNAKATAK /148 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000241/2025

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46	D-BLAPL/39057/2025 BLAPL/13444/2025	NIRANJAN PIDIKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	RAYAGADA TOWN /329 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000037/2024
47	D-BLAPL/39020/2025 BLAPL/13445/2025	UPENDRA HANS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BODEN /223 /2025 ADDL. DIST. AND SESSIONS JUDGE,KH ST/0000251/2025
48	D-BLAPL/37484/2025 BLAPL/13446/2025	MOHAN YADAV VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHATILI /235 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000074/2025
49	D-BLAPL/39059/2025 BLAPL/13447/2025	SHAKTIDHAR MADHI @ SHAKTIDAR MADI VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /440 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000537/2025
50	D-BLAPL/37675/2025 BLAPL/13448/2025	PINTU BAG @ GHASI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SUNABEDA /189 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000259/2025
51	D-BLAPL/38606/2025 BLAPL/13449/2025	NABAYOT NANDA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	ANGUL TOWN /1111 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002453/2025
52	D-BLAPL/39060/2025 BLAPL/13450/2025	BIBHISEN KIRSANI VS STATE OF ODISHA	MANGU NANDY VS	ORKEL /221 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000106/2025
53	D-BLAPL/38954/2025 BLAPL/13451/2025	SIVA KUMAR @ SIVA KUMAR SUNDAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S.,SAMBALPUR /143 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002775/2025
54	D-CMAPL/47626/2025 CMAPL/349/2025	JALLI BEHERA VS STATE OF ODISHA	ADV. VS	// () //
55	D-CMP/50227/2025 CMP/2043/2025	RABINARAYAN SAHOO VS NARAHARI SAHOO	MAMATA MISHRA VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu CS/0000055/2007
56	D-CMP/50600/2025 CMP/2044/2025	SIRISH MOHANTA VS BIRENDRANATH MOHANTA	SWARUP KUMAR PATNAIK VS	// CIVIL JUDGE (SD),RAIRANGAPUR(May CS/0000200/2019
57	D-CMP/8291/2025	SURESH CHANDRA SAMAL	SUBHANKAR ROUT	//

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	CMP/2045/2025	VS BISWA MOHINI RAY	VS	CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000063/2021
58	D-CMP/51812/2025 CMP/2046/2025	SUBHASISH RATH VS NALINI PRAVA RATH	SWAYAMJIT ROUT VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000217/2011
59	D-CMP/52703/2025 CMP/2047/2025	SESHASEKHAR @ SHESASEKAHAR GARABDU VS SASHIKALA @ SASHIKALA SATPATHY	SWARUP KUMAR PATNAIK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR CS/0001150/2013
60	D-CMP/52524/2025 CMP/2048/2025	MAMATA SAMAL VS AMITAV PANI @ ANITAV PANI @ AMITAT PANI	DEEPALI MAHAPATRA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESWAR IA/0000002/2024
61	D-CONTC/41700/2025 CONTC/6132/2025	SANATAN ROUT VS KALIPRASANNA MOHAPATRA,OAS,DIRECTOR OF HIGHER EDUCATION, ODISHA,	ADV. VS	// ()
62	D-CONTC/41701/2025 CONTC/6133/2025	DAMODAR NANDA VS KALIPRASANNA MOHAPATRA,OAS,DIRECTOR OF HIGHER EDUCATION, ODISHA,	ADV. VS	// ()
63	D-CONTC/48064/2025 CONTC/6134/2025	DULANA DEHURY VS SANGRAM KESHARI BEHERA,SUPERINTENDENT OF POLICE,PMT,ODISHA	ADV. VS	// ()
64	D-CONTC/49832/2025 CONTC/6135/2025	N.SIVA SANKAR VS DR.MANORANJAN SAHOO,SUB-COLLECTOR-CUM-CERTIFICATE OFFICER,BHUBANESWAR	ADV. VS	// ()
65	D-CONTC/50185/2025 CONTC/6136/2025	TRIBIKRAM RANA VS SACHIN PAWER,IAS, COLLECTOR AND D.M, KALAHANDI	SURYAKANTA DASH VS	// ()
66	D-CONTC/50881/2025 CONTC/6137/2025	JUDHISTIR SAHU VS SACHIDANANDA NAYAK,OAS(S),REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// ()
67	D-CONTC/50883/2025 CONTC/6138/2025	DR. SANDHYARANI MUNI VS SACHIDANANDA NAYAK,OAS(S),REGISTRAR, BERHAMPUR UNIVERSITY	ADV. VS	// ()
68	D-CONTC/51591/2025 CONTC/6139/2025	LAXMIDHARA BEHERA VS	ADV. VS	// ()

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69	D-CONTC/52103/2025 CONTC/6140/2025	SANJEEB KUMAR PAL, BRANCH MANGER, SBI SRIRAMPUR BRANCH MANMOHAN BEHERA VS	SWOYAM PRABHU JENA VS	// // ()
70	D-CONTC/52538/2025 CONTC/6141/2025	DR.N.THURUMALLA NAIK, IAS, COMMNR. CUM SECY. SCHOOL AND MASS EDUCATION DEPT.,ODISHA RANJAN KISHORE BEHERA VS	ADV VS	// // ()
71	D-CONTC/50764/2025 CONTC/6142/2025	CHITHRA ARUMUGAM,IAS,PRINCIPAL SECRETARY, LABOUR AND ESI DEPARTMENT,ODISHA JAYANTA KUMAR NAIK VS	PRASANNA KUMAR NAYAK VS	// // ()
72	D-CONTC/50827/2025 CONTC/6143/2025	PRATAP CHANDRA MOHANTY,DISTRICT WELFARE OFFICER,BOLANGIR ASHRAYA KUMAR DASH VS	SUBHASREE MOHANTY VS	// // ()
73	D-CONTC/50830/2025 CONTC/6144/2025	BIBHUTI BHUSAN NAYAK,IAS, COLLECTOR CUM C.E.O OF ZILLA PARISHAD, BOUDH GEETANJALI PRADHAN VS	SUBHASREE MOHANTY VS	// // ()
74	D-CONTC/50886/2025 CONTC/6145/2025	BIBHUTI BHUSAN NAYAK,IAS, COLLECTOR CUM C.E.O OF ZILLA PARISHAD, BOUDH KRUSHNA CHARANA PATNAIK VS	ADV. VS	// // ()
75	D-CONTC/50887/2025 CONTC/6146/2025	SACHIDANANDA NAYAK,OAS(S),REGISTRAR, BERHAMPUR UNIVERSITY HARENDRA NATH DAS VS	ADV. VS	// // ()
76	D-CONTC/50911/2025 CONTC/6147/2025	ARVIND AGARWAL,IAS,COMMISSIONER-CUM- SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA ATALA BIHARI DAS VS	ADV. VS	// // ()
77	D-CONTC/51881/2025 CONTC/6148/2025	VUPENDER SINGH PUIRA, IAS,COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA SHANTANU KUMAR SWAIN VS	ADV. VS	// // ()
78	D-CONTC/47721/2025 CONTC/6149/2025	ARAVIND AGRAWAL,COMMNR.-CUM-SECRETARY,GOVT. OF ODISHA,DEPT. OF HIGHER EDUCATION SUKHENDU MAJUMDAR VS	ADV. VS	// // ()
79	D-CONTC/48358/2025 CONTC/6150/2025	ARAVIND AGRAWAL,IAS,COMMNR. CUM SECY.,HIGHER EDUCATION DEPT.,ODISHA MANORANJAN LENKA VS	ADV. VS	// // ()
		CHITTARANJAN PANDEY,DISTRICT EDUCATION OFFICER, NAYAGARH		//

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80	D-CONTC/50586/2025 CONTC/6151/2025	S.RADHA KUMARI PADHAN VS ASHWINI KUMAR NAYAK, OAS,A (JB),COMPETENT AUTHORITY, SRIKAKULAM ANGUL GAS PIPELINE PROJECT,GAIL LTD	ADV. VS	// 0
81	D-CONTC/50914/2025 CONTC/6152/2025	ANAKAR NAYAK VS VUPENDER SINGH PUIRA, IAS,COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0
82	D-CONTC/50917/2025 CONTC/6153/2025	KAILASH BARIK VS VUPENDER SINGH PUIRA, IAS,COMMISSIONER-CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT,ODISHA	ADV. VS	// 0
83	D-CONTC/50923/2025 CONTC/6154/2025	NALINIKANTA JENA VS CHANCHAL RANA , IAS,COMMISSIONER OF BHUBANESWAR MUNICIPAL CORPORATION	ADV. VS	// 0
84	D-CONTC/50936/2025 CONTC/6155/2025	PITAMBER DASH VS N.S THIRAMALA NAYAK, COMMNR.. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., ODISHA	ADV VS	// 0
85	D-CONTC/50940/2025 CONTC/6156/2025	PADMA LOCHAN NAIK VS N.S THIRAMALA NAYAK, COMMNR. CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., ODISHA	ADV. VS	// 0
86	D-CONTC/50944/2025 CONTC/6157/2025	DR.SNEHALATA JENA VS ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	SANGRAM JENA VS	// 0
87	D-CONTC/50961/2025 CONTC/6158/2025	RAJKUMAR CHHOTRAY VS VIJAY KUMAR , SR. COMMANDANT, CISF UNIT, RSP, ROURKELA	SONITA BISWAL VS	// 0
88	D-CONTC/50333/2025 CONTC/6159/2025	DEBENDRANATH DAS VS DIRECTOR,SECONDARY EDUCATION,ODISHA	ADV. VS	// 0
89	D-CONTC/50737/2025 CONTC/6160/2025	CHHAYAKANTA PARIDA VS SURESH KUMAR VASHISHTH,IAS,RINCIPAL SECRETARY TO GOVERNMENT OF ODISHA, REVENUE AND D.M DEPT.	ADV. VS	// 0
90	D-CONTC/51461/2025 CONTC/6161/2025	SUDIPTA MISHRA VS USHA PADHEE,IAS,PRINCIPAL SECRETARY HOUSING AND URBAN DEVELOPMENT DEPT.ODISHA	ADV VS	// 0
91	D-CONTC/50949/2025	NANDITA DASH	SANGRAM JENA	//

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	CONTC/6162/2025	VS	VS	()
		ARVIND AGARWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT		//
92	D-CONTC/50995/2025	SIBA PRASAD PADHI	SWAPNA KUMAR OJHA	//
	CONTC/6163/2025	VS	VS	()
		SATYABRATA SAHU, ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA, FOREST AND ENVIRONMENT DEPT.		//
93	D-CONTC/51020/2025	SURESH CHANDRA PARIDA	ADV.	//
	CONTC/6164/2025	VS	VS	()
		ASWATHY S., IAS,SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA		//
94	D-CONTC/51081/2025	MANAGING COMMITTEE, BAUNSUNI GIRLS HIGH SCHOOL, BOUDH	SWOYAM PRABHU JENA	//
	CONTC/6165/2025	VS	VS	()
		SHALINI PANDIT,IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA		//
95	D-CRLA/38733/2025	SAROJ RANABIDA	SUDHANSU SEKHAR DASH	BAUNISUNI /65 /2022
	CRLA/1439/2025	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/000010/2022
96	D-CRLA/33332/2025	BHABANI SHANKAR NATH@KALIA	AMULYA RATNA PANDA	BALASORE SADAR /354 /2021
	CRLA/1440/2025	VS	VS	SPECIAL JUDGE,BALASORE(Baleshwar)
		STATE OF ODISHA		Spl/000016/2022
97	D-CRLA/38371/2025	PAPU@SUSHANTA NAYAK	SARADA PRASAD DASH	PHIRINGIA /107 /2024
	CRLA/1441/2025	VS	VS	AD-HOC A.D.J.(FTSC),PHULBANI(Kandh)
		STATE OF ODISHA		Spl/000034/2024
98	D-CRLA/38976/2025	SANJAY KUMAR MALLICK	AMULYA RATNA PANDA	VIGILANCE PS (BERHAMPUR) /35 /2017
	CRLA/1442/2025	VS	VS	SPECIAL JUDGE (VIGILANCE), PHULBA
		STATE OF ODISHA(VIG.)		GR/000011/2017
99	D-CRLMA/37820/2025	SANJAYA KESHARI MOHAPATRA	NIRANJAN PANDA	NIMAPADA /174 /2012
	CRLMA/179/2025	VS	VS	J.M.F.C.,NIMAPARA(Puri)
		STATE OF ODISHA		GR/0000738/2012
100	D-CRLMA/27191/2025	MOHAN DAS	ADV.	BARANGA /68 /2016
	CRLMA/180/2025	VS	VS	()
		STATE OF ODISHA		//
101	D-CRLMC/37681/2025	RAMANIRANJAN JENA	MD. GOLAM MADANI	BONTH /200 /2025
	CRLMC/5413/2025	VS	VS	S.D.J.M.,BHADRAK(Bhadrak)
		STATE OF ODISHA		GR/0002078/2025
102	D-CRLMC/37967/2025	DAMAYANTI PRADHAN	PRASANTA KUMAR PANDA	JARADA /161 /2017
	CRLMC/5414/2025	VS	VS	J.M.F.C.,PATRAPUR(Ganjam)

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103	D-CRLMC/37984/2025 CRLMC/5415/2025	STATE OF ODISHA PRASANTA MENDULI VS STATE OF ODISHA	ASUTOSH MOHANTY VS	GR/0000193/2017 GOPALPUR /91 /2023 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000503/2023
104	D-CRLMC/38910/2025 CRLMC/5416/2025	SUMANTA NAYAK VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADSAHI /314 /2022 J.M.F.C., BETANATI(Mayurbhanj) CT/0000980/2022
105	D-CRLMC/38959/2025 CRLMC/5417/2025	STATE OF ODISHA PRAMILA DHARUA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOLAMUNDA /132 /2018 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGA CT/0000486/2018
106	D-CRLMC/39018/2025 CRLMC/5418/2025	JAKHYA DIGAL@JAKSHYA DIGAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	CHAKAPADA PS /65 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000117/2025
107	D-CRLMC/38219/2025 CRLMC/5419/2025	SURYAKANTA PATNAIK VS STATE OF ODISHA	RANJIT MOHANTY VS	KUDANAGARI /325 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000002/2025
108	D-CRLMC/39027/2025 CRLMC/5420/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /54 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000022/2011
109	D-CRLMC/38504/2025 CRLMC/5421/2025	PRASANNA KUMAR PRUSTY VS STATE OF ODISHA(OPID)	SAROJ KUMAR DASH VS	BHUBAN /144 /2019 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000137/2019
110	D-CRLMC/38642/2025 CRLMC/5422/2025	AMIT GHARAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /140 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangir) TR/0000138/2019
111	D-CRLMC/38536/2025 CRLMC/5423/2025	ASHISH SAHOO VS STATE OF ODISHA	AKASH BHUYAN VS	PARADEEP MODEL /243 /2022 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsinghpur) Spl/0000084/2022
112	D-CRLMC/38731/2025 CRLMC/5424/2025	PRAKASH CHANDRA PRADHAN @ PRAKASH KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR JENA VS	ANGUL TOWN /486 /2008 J.M.F.C.,ANGUL(Anugul) CT/0002907/2008
113	D-CRLMC/38911/2025 CRLMC/5425/2025	GOPINATH MARANDI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BISOI /152 /2023 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR GR/0001013/2023

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114	D-CRLMC/38811/2025 CRLMC/5426/2025	JYOTI PRAKASH@JATI PRAKASH JENA VS STATE OF ODISHA	NILAM SWAIN VS	AGARAPADA /123 /2017 SPECIAL JUDGE,BHADRAK(Bhadrak) ST/0000026/2020
115	D-CRLMC/38883/2025 CRLMC/5427/2025	ASHATITA SAHOO VS STATE OF ODISHA	SUBRAT KUMAR SINGH VS	NACHUNI /76 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000155/2025
116	D-CRLMC/38925/2025 CRLMC/5428/2025	CHITRA@CHITRASEN BAGH VS STATE OF ODISHA	SATYARANJAN DAS VS	GHANTAPADA /10 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000076/2025
117	D-CRLMC/39102/2025 CRLMC/5429/2025	SIKHARA CHANDRA JENA VS SARAT SAMANTARAY	BIDESH RANJAN BEHERA VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0002311/2013
118	D-CRLMC/39104/2025 CRLMC/5430/2025	KISHORE KUMAR JOSHI VS SATYABRATA MALLICK	ARUN KUMAR DAS VS	/ /0 J.M.F.C,CUTTACK(Cuttack) ICC/0000134/2022
119	D-CRLMC/38351/2025 CRLMC/5431/2025	SHANTANU KUMAR NAYAK @ SANTANU NAYAK VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	BIRMITRAPUR /74 /2021 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000050/2021
120	D-CRLMC/38928/2025 CRLMC/5432/2025	BULU DIGAL VS STATE OF ODISHA	SATYARANJAN DAS VS	MANAMUNDA /8 /2017 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000012/2017
121	D-CRLMC/39052/2025 CRLMC/5433/2025	ALOK KUMAR NANDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /181 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000177/2025
122	D-CRLMC/38893/2025 CRLMC/5434/2025	SARITA PATRA VS STATE O ODISHA	DILLIP KUMAR PATTANAYAK VS	PARLAKHEMUNDI /37 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000075/2025
123	D-CRLMC/28639/2025 CRLMC/5435/2025	MUKUNDA BALIARSINGH VS STATE OF ODISHA	AMULYA KUMAR NAYAK VS	KOTOAGARH /63 /2025 JMFC, KOTAGARH(Kandhamal) CT/0000063/2025
124	D-CRLMC/39105/2025 CRLMC/5436/2025	SWAGATIKA DASH VS M/S.LIBRA ASSOCIATE,SAMBALPUR	AJAYA NAYAK VS	/ /0 S.D.J.M.,SAMBALPUR(Sambalpur) ICC/0000385/2024
125	D-CRLMC/37243/2025	BHAGIRATHI MAHAKUD	SIDDHANT SARANGI	CHANDAKA P.S. /3 /2016

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	CRLMC/5437/2025	VS STATE OF ODISHA	VS	C.J.M.,KHURDA(Khordha) CT/0000089/2016
126	D-CRLMC/38549/2025 CRLMC/5438/2025	SUBAL KUMAR ROUT VS RANJITA BEHERA	BHABANI SANKAR DAS VS	JALESWAR /574 /2024 JUDGE FAMILY COURT,BALASORE(Bal) Crp/0000219/2024
127	D-CRLMC/39048/2025 CRLMC/5439/2025	MANUEL KARADA@ANANDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	R.UDAYAGIRI /167 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000089/2024
128	D-CRLMC/39091/2025 CRLMC/5440/2025	SUDIPTA RANJAN CHAND VS PRADEEP KUMAR NAYAK	SOUMYA RANJAN DAS VS	//0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000140/2022
129	D-CRLMC/36593/2025 CRLMC/5441/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	MARKAT NAGAR /97 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000512/2025
130	D-CRLMC/38699/2025 CRLMC/5442/2025	BIKASH POLAI VS PANKAJINI NAYAK	SANTOSH KUMAR MAHANTY VS	// S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC ICC/0000001/2021
131	D-CRLMC/39100/2025 CRLMC/5443/2025	DEEPAK KUMAR SAHU VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	BERHAMPUR SADAR /296 /2024 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001170/2024
132	D-CRLMC/38719/2025 CRLMC/5444/2025	ARAJIT KUMAR MALLIK VS STATE OF ODISHA	SOUMYA RANJAN OJHA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) CMC/0000053/2025
133	D-CRLMC/38780/2025 CRLMC/5445/2025	NARENDRA KUMAR NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /221 /2016 J.M.F.C.,ASKA(Ganjam) GR/0000499/2016
134	D-CRLMC/38782/2025 CRLMC/5446/2025	LALSA MALLIK VS STATE OF ODISHA	SK. ZAFARULLA VS	GHANTAPADA /171 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000003/2025
135	D-CRLMC/38797/2025 CRLMC/5447/2025	MAHENDRA SAHOO @ SAHU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	HARABHANGA /29 /2025 J.M.F.C.,HARBHANGA(Baudh) CT/0000063/2025
136	D-CRLMC/38953/2025 CRLMC/5448/2025	CHINMAY BEHERA VS	SWAGATIKA SAHOO VS	SAHADEV KHUNTA /229 /2024 J.M.F.C.,BALASORE(Baleshwar)

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137	D-CRLMC/38985/2025 CRLMC/5449/2025	STATE OF ODISHA UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CT/0000597/2024 SECTOR-19 /209 /2024 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0003412/2024
138	D-CRLMC/39061/2025 CRLMC/5450/2025	STATE OF ODISHA MAKUNDA @ MAKARANDA BAIK @ NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /75 /2019 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000119/2019
139	D-CRLMC/39340/2025 CRLMC/5451/2025	STATE OF ODISHA LAXMIKANTA@LAXMIDHAR PRADHANI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /187 /2021 A.D.J.,JEYPORE(Koraput) CT/0000020/2022
140	D-CRLMC/39065/2025 CRLMC/5452/2025	STATE OF ODISHA SURYAKANTA MAHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /355 /2025 J.M.F.C,PARJANG(Dhenkanal) GR/0000436/2025
141	D-CRLMC/39215/2025 CRLMC/5453/2025	STATE OF ODISHA JAYARAM PANGI@SUBA VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /48 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000052/2025
142	D-CRLMP/38232/2025 CRLMP/1704/2025	STATE OF ODISHA DAMODAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	//0 (//
143	D-CRLREV/37353/2025 CRLREV/1080/2025	STATE OF ODISHA RAMA CHANDRA MALLICK VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(C)CC/0000006/2019
144	D-CRLREV/37380/2025 CRLREV/1081/2025	STATE OF ODISHA CHANDAN GIRI VS STATE OF ODISHA	SIDDHANT SARANGI VS	RAIRANGPUR TOWN /121 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAP CT/0000619/2025
145	D-CRLREV/36296/2025 CRLREV/1082/2025	STATE OF ODISHA DEBRAJ MAJHI VS STATE OF ODISHA	SIDDHANT SARANGI VS	PATNAGARH /245 /2020 1ST A.D.J.-CUM-PO,CHILDRENS COURT CRA/0000033/2025
146	D-FAO/48334/2025 FAO/546/2025	STATE OF ODISHA THE MANAGER, LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE COMPANY LTD, VS SUBASH CHANDRA MALIK	ABOMKANT K HAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000376/2022
147	D-FAO/52749/2025 FAO/547/2025	STATE OF ODISHA RAGHUNATH SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0001396/2016

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148	D-JCRLA/39288/2025 JCRLA/241/2025	BULU SETHI VS STATE OF ODISHA	ADV. VS	POLASARA PS /175 /2021 A.D.J.,KODALA(Ganjam) ST/0000048/2021
149	D-JCRLA/39289/2025 JCRLA/242/2025	JAGADISH SETHY VS STATE OF ODISHA	ADV. VS	HINJILI /527 /2021 A.D.J.,CHATRAPUR(Ganjam) ST/0000004/2022
150	D-JCRLA/39291/2025 JCRLA/243/2025	KUSA MALLICK VS STATE OF ODISHA	ADV. VS	BALIKUDA /53 /2024 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHPUR Spl/0000016/2024
151	D-JCRLA/39295/2025 JCRLA/244/2025	SORADA PAPEYA VS STATE OF ODISHA	ADV.. VS	MARINE PS JATADHARI MUHAN /33 /2024 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000051/2023
152	D-JCRLA/39296/2025 JCRLA/245/2025	BALARAM RANA VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /124 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000055/2024
153	D-JCRLA/39298/2025 JCRLA/246/2025	DINABANDHU BISOI VS STATE OF ODISHA	ADV. VS	JAJPUR TOWN /332 /2024 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000106/2024
154	D-JCRLA/39299/2025 JCRLA/247/2025	GHUNGURU @ BRAJAKISHORE JENA VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /244 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000104/2022
155	D-JCRLA/39301/2025 JCRLA/248/2025	MITUA @ SAROJ MALLIK VS STATE OF ODISHA	ADV. VS	BRAMHA BARADA /53 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000023/2025
156	D-JCRLA/39303/2025 JCRLA/249/2025	NARENDRA PAGAL VS STATE OF ODISHA	ADV. VS	ALAKUNDA /14 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000014/2025
157	D-JCRLA/39308/2025 JCRLA/250/2025	PRADEEP MALLIK @ TITUA VS STATE OF ODISHA	ADV. VS	KUAKHIA /493 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000168/2024
158	D-JCRLA/39310/2025 JCRLA/251/2025	SANJAY MALLIK VS STATE OF ODISHA	ADV. VS	KUAKHIA /110 /2018 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000086/2018
159	D-JCRLA/39312/2025	SUBRAT KUMAR BEHERA @ TITA	ADV.	BARI RAMACHANDRA /104 /2022

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	JCRLA/252/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000041/2022
160	D-JCRLA/39316/2025 JCRLA/253/2025	DHUSA @ DHUSASAN MUNDA VS STATE OF ODISHA	ADV. VS	TURUMUNGA /65 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000155/2022
161	D-JCRLA/39327/2025 JCRLA/254/2025	RABI MURMU VS STATE OF ODISHA	ADV. VS	GHASIPURA /118 /2020 A.D.J.,ANANDAPUR(Kendujhar) ST/0000017/2020
162	D-JCRLA/39329/2025 JCRLA/255/2025	SADHU DAS VS STATE OF ODISHA	ADV. VS	GHATAGAON /49 /2019 A.D.J.,KEONJHAR(Kendujhar) ST/0000012/2020
163	D-JCRLA/39331/2025 JCRLA/256/2025	BABULI @ NARJENDRA MAHARANA VS STATE OF ODISHA	ADV. VS	KHURDA PS /28 /2019 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kendujhar) ST/0000082/2020
164	D-JCRLA/39335/2025 JCRLA/257/2025	SUSANTA MALLICK VS STATE OF ODISHA	ADV. VS	MANCHESWAR P.S. /540 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Kendujhar) TR/0000663/2019
165	D-JCRLA/39336/2025 JCRLA/258/2025	BHUSU @ DURYODHAN MOHANTA VS STATE OF ODISHA	ADV. VS	RASGOBINDPUR /279 /2021 A.D.J.,BARIPADA(Mayurbhanj) GR/0000098/2021
166	D-JCRLA/39339/2025 JCRLA/259/2025	SRI CHARAN MINZ VS STATE OF ODISHA	ADV. VS	RAJGANGPUR /303 /2022 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000130/2022
167	D-JCRLA/39342/2025 JCRLA/260/2025	TARUN GOUD VS STATE OF ODISHA	ADV. VS	HEMGIR /78 /2023 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000036/2023
168	D-LAA/43426/2025 LAA/73/2025	SANJIB KUMAR MOHAPATRA VS ZONAL OFFICER CUM LAND ACQUISITION OFFICER,ZONE-III,RENGALI RIGHT CANAL SYSTEMS,DHENKANAL	M. BALAKRISHNA RAO VS	// PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000025/2019
169	D-MACA/51971/2025 MACA/1319/2025	SATYANANDA KISHAN VS JITENDRA SWAIN	BIRANCHI NARAYAN RATH VS	// 3RD M.A.C.T.,JHARSUGUDA(Jharsuguda) Mac/0000046/2014
170	D-MACA/51983/2025 MACA/1320/2025	ASHWANI KALWAN @ KARWAR VS	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur)

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171	D-MACA/52054/2025 MACA/1321/2025	SHESHA SHANTOSH KUMAR SINGH THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,GANJAM VS SURESH KUMAR RATH	PRASANTA KUMAR MAHALI VS	Mac/0000002/2024 // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000322/2022
172	D-MACA/47224/2025 MACA/1322/2025	GENERAL MANAGER, M/S. SHRIRAM GENERAL INSURANCE CO.LTD. VS GOPAL KHATUA	ADAM ALI KHAN VS	// 5TH M.A.C.T., BALASORE(Baleshwar) Mac/0000440/2017
173	D-MACA/47757/2025 MACA/1323/2025	MANAS KUMAR MOHANTY VS SADANA GUIN	SUBHASIS MOHAPATRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000010/2020
174	D-MACA/39896/2025 MACA/1324/2025	MANAS DALEI VS DEBASIS PARIDA	SUBHASIS MOHAPATRA VS	// 1ST M.A.C.T., JAJPUR(Jajapur) Mac/0000003/2022
175	D-MACA/49081/2025 MACA/1325/2025	DIVISIONAL MANAGER,NATIONAL INSURANCE CO. LTD.,ANGUL VS SITA BEHERA	SUBRAT SATPATHY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal) Mac/0000169/2021
176	D-MACA/49880/2025 MACA/1326/2025	ARJUN BEHERA VS PRAHALLAD SAHOO	JEEVANJYOTI MOHANTY VS	// IV MACT,PURI(Puri) Mac/0000585/2001
177	D-MACA/41943/2025 MACA/1327/2025	THE DIRECTOR, DEFENCE RESEARCH AND DEVELOPMENT ORGANIZATION,CHANDIPUR VS BUDDHIMANI PANDA	DIPU RANJAN BHOKTA (CENTRAL GOVT. COUNSEL) VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000168/2021
178	D-MACA/50702/2025 MACA/1328/2025	M/S.ICICI LOMBARD GENERAL INSURANCE CO.LTD., KHURDA VS MANGULU NAIK	RIMJHIMBALA PATI VS	// 1ST M.A.C.T., CUTTACK(Cuttack) Mac/0000986/2023
179	D-MACA/45784/2025 MACA/1329/2025	IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., KORAPUT VS JHINU GOLLARY	GIRIJA PRASAD DUTTA VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000022/2023
180	D-MATA/49032/2025 MATA/487/2025	DAMODAR MISHRA VS JYOTIRMAYEE PUJAHARI	SUSANTA KUMAR MISHRA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000156/2021
181	D-MATA/49551/2025 MATA/488/2025	DUAN SAGAR MAHANAND VS SARASWATI JHANKAR @ MAHANAND	AMIT KUMAR NATH VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) Mat/0000007/2018

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182	D-MATA/52187/2025 MATA/489/2025	GOLEKHA DAS VS SABITA DAS	ARIJEET MISHRA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000187/2020
183	D-MATA/47861/2025 MATA/490/2025	SARAT KUMAR KAR VS MAMATARANI MOHAPATRA @ KAR	ASHOK KUMAR DAS VS	// JUDGE FAMILY COURT, BHUBANESWAR CP/0000040/2022
184	D-MATA/52161/2025 MATA/491/2025	ARABINDA BISWAL VS ARCHANA PADHI	HARMOHAN DHAL VS	// JUDGE FAMILY COURT, CUTTACK(Cuttack) CP/0000170/2022
185	D-OTAPL/52457/2025 OTAPL/107/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS HAMIDA KHATOON	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
186	D-OTAPL/52461/2025 OTAPL/108/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS HAMIDA RHATOON	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
187	D-OTAPL/52486/2025 OTAPL/109/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS HAMIDA RHATOON	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
188	D-OTAPL/52505/2025 OTAPL/110/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS HAMIDA KHATOON	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
189	D-OTAPL/52520/2025 OTAPL/111/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS HAMIDA KHATOON	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
190	D-OTAPL/52526/2025 OTAPL/112/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BHUBANESWAR VS HAMIDA KHATOON	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL) / VS	// ()
191	D-RPFAM/49612/2025 RPFAM/409/2025	SARITA BHAL VS KABIRANJAN NAYAK	GAJENDRANATH ROUT VS	// JUDGE FAMILY COURT, KENDRAPARA Cp/0000176/2016
192	D-RSA/50307/2025 RSA/625/2025	SUSAMA PANDA VS GOBARDHAN DASH	PRAKASH CHANDRA MISHRA VS	// DISTRICT & SESSIONS JUDGE ,PHULBARI RFA/0000002/2024
193	D-RSA/51716/2025	MAHESH CHANDRA SATPATHY	ABHISHEK DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	RSA/626/2025	VS PRANATI DEOGHARIA @ SATPATHY	VS	DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000030/2025
194	D-RVWPET/51239/2025 RVWPET/287/2025	BRAJA GOPAL DAS ADHIKARI VS KARTIK CHANDRA PATRA	AMIT PRASAD BOSE VS	// ()
195	D-TRP(C)/52237/2025 TRP(C)/451/2025	DEBASMITA BARIK VS ASIT KUMAR BARIK	BASUDEV BARIK VS	// JUDGE, FAMILY COURT, BOUDH(Baudha) CP/0000006/2025
196	D-TRP(C)/52350/2025 TRP(C)/452/2025	PRIYANKA PATTANAYAK VS PRACHITOSH MOHANTY	SOUBHAGYALAXMI PATTNAIK VS	// JUDGE FAMILY COURT,BHUBANESWAR CP/0000668/2025
197	D-TRP(C)/52361/2025 TRP(C)/453/2025	RASHMITA TRIPATHY VS SUKESH MISHRA	DIPTI REKHA NANDA VS	// CIVIL JUDGE (SD),SUNDERGARH(Sundergarh) Mat/0000060/2024
198	D-TRP(C)/52423/2025 TRP(C)/454/2025	SWETASWINI JENA VS ANJAN RAY	BISWAJIT PASAYAT VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CP/0000458/2025
199	D-TRPCRL/35216/2025 TRPCRL/115/2025	KALI PRASAD DEHURI VS DEBASIS SAMAL	RANJAN KUMAR ROUTRAY VS	//0 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARSA ICC/0000536/2015
200	D-WA/51690/2025 WA/1949/2025	STATE OF ODISHA VS HAREKRUSHNA SAHOO	AISHWARYA DASH,A.S.C VS	// ()
201	D-WA/51733/2025 WA/1950/2025	STATE OF ODISHA VS NABIN KUMAR PATEL	ARABINDA TRIPATHY,A.G.A VS	// ()
202	D-WA/51762/2025 WA/1951/2025	STATE OF ODISHA VS PRAJNYA PARIMITA BARIK	SAROJ KUMAR JEE, A.G.A VS	// ()
203	D-WA/52285/2025 WA/1952/2025	ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LIMITED.,BBSR VS PRATAP KUMAR SAMAL	NITISH KUMAR MISHRA VS	// ()
204	D-WA/52185/2025 WA/1953/2025	STATE OF ODISHA VS	SARBESWAR BEHERA,A.G.A VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WA/52220/2025 WA/1954/2025	BRAJENDRA KUMAR JENA JAMUNABAI @ JAMUNA SAHU VS STATE OF ODISHA	SIDDHANT SARANGI VS	// // 0 //
206	D-WA/51917/2025 WA/1955/2025	STATE OF ODISHA VS BASANTA KUMAR PATTANAYAK	DEBASHIS TRIPATHY, A.G.A VS	// 0 //
207	D-WA/51939/2025 WA/1956/2025	RAJIB KUMAR AGARWAL@RAJIB AGARWAL VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
208	D-WP(C)/52414/2025 WP(C)/36232/2025	PABITRA MOHAN PATTANAIK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
209	D-WP(C)/52256/2025 WP(C)/36233/2025	AMBIKA PRASAD MANDAL VS BHARAT SANCHAR NIGAM LIMITED, NEW DELHI	UPENDRA KUMAR SAMAL VS	// 0 //
210	D-WP(C)/52292/2025 WP(C)/36234/2025	RAMA CHANDRA DASH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
211	D-WP(C)/52481/2025 WP(C)/36235/2025	NANDINI DAS VS STATE OF ORISSA	KANANBALA ROY CHOUDHURY VS	// 0 //
212	D-WP(C)/52289/2025 WP(C)/36236/2025	DEEPIKA DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
213	D-WP(C)/51392/2025 WP(C)/36237/2025	MINAKETAN NAG VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
214	D-WP(C)/52420/2025 WP(C)/36238/2025	LABA KISHORE PATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
215	D-WP(C)/51818/2025 WP(C)/36239/2025	S.CHINTAMANI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/49739/2025 WP(C)/36240/2025	BASANTA KUMAR PARIDA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
217	D-WP(C)/50876/2025 WP(C)/36241/2025	SARAT KUMAR SAMAL VS STATE OF ODISHA	SUBRAT KUMAR SAHU VS	// 0 //
218	D-WP(C)/40060/2025 WP(C)/36242/2025	DIBYAJYOTI MISSION SHAKTI MAHASANGHA, KHURDA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
219	D-WP(C)/52283/2025 WP(C)/36243/2025	SAMIR KUMAR PANI VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
220	D-WP(C)/23753/2025 WP(C)/36244/2025	PATITAPABAN BHOI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
221	D-WP(C)/52332/2025 WP(C)/36245/2025	ANITA NAYAK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
222	D-WP(C)/49354/2025 WP(C)/36246/2025	INDIRA NAYAK VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
223	D-WP(C)/52020/2025 WP(C)/36247/2025	MANJULATA MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
224	D-WP(C)/49980/2025 WP(C)/36248/2025	ASHWINI KUMAR KARMI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
225	D-WP(C)/52188/2025 WP(C)/36249/2025	DR. NURUL AMIN VS STATE OF ORISSA	GAUTAM MUKHERJI VS	// 0 //
226	D-WP(C)/50427/2025 WP(C)/36250/2025	NARAYAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
227	D-WP(C)/52122/2025	BASANTI GOUDA	SANJIB MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36251/2025	VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	VS	0 //
228	D-WP(C)/52203/2025 WP(C)/36252/2025	URMILA BEHERA VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
229	D-WP(C)/52111/2025 WP(C)/36253/2025	MAMATA SAHOO VS STATE OF ORISSA	ASHOK KUMAR SAHOO VS	// 0 //
230	D-WP(C)/50551/2025 WP(C)/36254/2025	SASMITA MISHRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
231	D-WP(C)/51703/2025 WP(C)/36255/2025	SANATAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //
232	D-WP(C)/51876/2025 WP(C)/36256/2025	DR.RINA PATTANAIAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
233	D-WP(C)/50715/2025 WP(C)/36257/2025	HI TECH EDIFICE PVT LTD, BHUBANESWAR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	AFRAAZ SUHAIL VS	// 0 //
234	D-WP(C)/51957/2025 WP(C)/36258/2025	M/S KALPATARU BEHERA, SAMBALPUR VS ASST. COMMISSIONER CGST AND CX, SAMBALPUR I DIV.	MADHAB LAL AGARWAL VS	// 0 //
235	D-WP(C)/49360/2025 WP(C)/36259/2025	AMULYA KUMAR MAHARANA VS STATE OF ODISHA	CHAKRADHAR SINGH VS	// 0 //
236	D-WP(C)/50724/2025 WP(C)/36260/2025	SUBRAT KUMAR MISHRA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
237	D-WP(C)/51250/2025 WP(C)/36261/2025	TUSHAR KANTA MOHANTY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
238	D-WP(C)/49450/2025 WP(C)/36262/2025	BIBHUPRASAD PANDA VS	SANJIB KUMAR BHANJADEO VS	// 0

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239	D-WP(C)/51745/2025 WP(C)/36263/2025	STATE OF ODISHA KHANDAPADA CRICKET CLUB, KHANDAPADA, NAYAGARH VS	JAGAJIBAN PRADHAN VS	// // ()
240	D-WP(C)/50769/2025 WP(C)/36264/2025	STATE OF ODISHA SURESH CHANDRA BEHERA VS	SANDHYARANI PANI VS	// // ()
241	D-WP(C)/52190/2025 WP(C)/36265/2025	STATE OF ODISHA AMARJIT SAHOO VS	KARTIK CHANDRA TRIPATHY VS	// // ()
242	D-WP(C)/51822/2025 WP(C)/36266/2025	REGIONAL TRANSPORT OFFICER, CUTTACK SANTOSH KUMAR BARIK VS	SHARMISTHA SAMAL VS	// // ()
243	D-WP(C)/50825/2025 WP(C)/36267/2025	STATE OF ODISHA BURDABAN JENA VS	SIDHARTHA MISHRA VS	// // ()
244	D-WP(C)/51941/2025 WP(C)/36268/2025	STATE OF ODISHA SARASWATI SHISHU MANDIRA, PATAMUNDAI, KENDRAPARA VS	PRAKASH KUMAR JENA VS	// // ()
245	D-WP(C)/52490/2025 WP(C)/36269/2025	COMMISSIONER OF INCOME TAX, (EXEMPTION), TELANGANA GEETIKA MANJARI PRUSETH VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
246	D-WP(C)/50915/2025 WP(C)/36270/2025	STATE OF ODISHA BHABANI SHANKAR MISHRA @ BHABANI MISHRA VS	BHASKAR CHANDRA PANDA VS	// // ()
247	D-WP(C)/50105/2025 WP(C)/36271/2025	STATE OF ODISHA ANITA DASH VS	AJIT CH MOHAPATRA VS	// // ()
248	D-WP(C)/52502/2025 WP(C)/36272/2025	STAMP COLLECTOR CUM SUB REGISTRAR, SALIPUR DAMAYANTI SAHU VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()
249	D-WP(C)/50831/2025 WP(C)/36273/2025	STATE OF ODISHA SUNIL SAHOO VS	DEBASISH SAMAL VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/51814/2025 WP(C)/36274/2025	KAMARAJU BHOLO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	D-WP(C)/50770/2025 WP(C)/36275/2025	SINDHURAJ MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
252	D-WP(C)/50988/2025 WP(C)/36276/2025	BISWABARA ROUT VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
253	D-WP(C)/50969/2025 WP(C)/36277/2025	BIJAYA KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
254	D-WP(C)/50882/2025 WP(C)/36278/2025	MURALIDHAR BEHERA VS STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
255	D-WP(C)/51150/2025 WP(C)/36279/2025	PRAKASH KUMAR NAYAK VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYABRATA MAHAPATRA VS	// 0 //
256	D-WP(C)/50989/2025 WP(C)/36280/2025	PINGALI SRILATA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
257	D-WP(C)/52327/2025 WP(C)/36281/2025	RABINDRA NATH NAIK VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/51393/2025 WP(C)/36282/2025	PRADIP KUMAR KHUNTIA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
259	D-WP(C)/52032/2025 WP(C)/36283/2025	HIMANSHU SEKHAR MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
260	D-WP(C)/47818/2025 WP(C)/36284/2025	SUSREE SUBINITA VS THE DEBTS RECOVERY TRIBUNAL, SECTOR 7, CDA, CUTTACK	SASWATA PATNAIK VS	// 0 //
261	D-WP(C)/52137/2025	NABIN KUMAR NIAL	BIJAYA KUMAR BEHERA 1	//

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	WP(C)/36285/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/50862/2025 WP(C)/36286/2025	SARAT CHANDRA BEHERA VS ADDL. DISTRICT MAGISTRATE CUM JOINT DIRECTOR, CONSOLIDATION, RANGE II, JAGATSINGHPUR	BHUBANESWAR DASH VS	// 0 //
263	D-WP(C)/52326/2025 WP(C)/36287/2025	SHYAM PRASAD MISHRA VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// 0 //
264	D-WP(C)/52057/2025 WP(C)/36288/2025	SUMIT KUMAR PATEL VS THE STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
265	D-WP(C)/52139/2025 WP(C)/36289/2025	JALANDHAR ADBANG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
266	D-WP(C)/51832/2025 WP(C)/36290/2025	NRUSINGHA PRASAD SARANGI VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
267	D-WP(C)/52331/2025 WP(C)/36291/2025	SHYAM PRASAD MISHRA VS STATE OF ODISHA	ASIT KUMAR NAYAK VS	// 0 //
268	D-WP(C)/51792/2025 WP(C)/36292/2025	MOHINI KUNHAR VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
269	D-WP(C)/51841/2025 WP(C)/36293/2025	SURESH PARICHHA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
270	D-WP(C)/51977/2025 WP(C)/36294/2025	RENUBALA RAY VS STATE OF ODISHA	VIVEKANANDA JENA VS	// 0 //
271	D-WP(C)/49374/2025 WP(C)/36295/2025	BAISHNAB CHARAN SETHI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// 0 //
272	D-WP(C)/51386/2025 WP(C)/36296/2025	DR.RABINDRA KUMAR MISHRA VS	PARSURAM MOHAPATRA VS	// 0

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273	D-WP(C)/52453/2025 WP(C)/36297/2025	STATE OF ODISHA RAJENDRA RANA VS	SRIKHETRA MISHRA VS	// // 0
274	D-WP(C)/52262/2025 WP(C)/36298/2025	STATE OF ODISHA KESHAB CHANDRA PATI VS	JAJATI KESHARI KHUNTIA VS	// // 0
275	D-WP(C)/50896/2025 WP(C)/36299/2025	STATE OF ODISHA SHARAT CHANDRA MAHAPATRA VS	SRINIBAS KHANDAI VS	// // 0
276	D-WP(C)/50323/2025 WP(C)/36300/2025	STATE OF ODISHA PRAMOD KUMAR BARISAL VS	RAJEET ROY VS	// // 0
277	D-WP(C)/52036/2025 WP(C)/36301/2025	STATE OF ODISHA JAGANNATH SAHOO VS	HARA PRASAD RATH VS	// // 0
278	D-WP(C)/52130/2025 WP(C)/36302/2025	STATE OF ODISHA PITAMBARA PATEL VS	SOUMYA MISHRA VS	// // 0
279	D-WP(C)/50879/2025 WP(C)/36303/2025	THE REGIONAL PROVIDENT FUND COMMISSIONER, ROURKELA,SUNDARGARH GOPABANDHU DASH VS	PRABODHA CHANDRA NAYAK VS	// // 0
280	D-WP(C)/52450/2025 WP(C)/36304/2025	STATE OF ODISHA MAHADEV GARTIA VS	ABHILASH MISHRA VS	// // 0
281	D-WP(C)/52135/2025 WP(C)/36305/2025	STATE OF ODISHA JALANDHAR ADBANG VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
282	D-WP(C)/50871/2025 WP(C)/36306/2025	STATE OF ODISHA SARAT KUMAR SAMAL VS	SUBRAT KUMAR SAHU VS	// // 0
283	D-WP(C)/50976/2025 WP(C)/36307/2025	STATE OF ODISHA MADHU CHHANDRA PADHI VS	SUKANTA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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284	D-WP(C)/50045/2025 WP(C)/36308/2025	SK NEZAT VS COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	AKSHAYA KUMAR SAHOO VS	// 0 //
285	D-WP(C)/52564/2025 WP(C)/36309/2025	PRAKASH CHANDRA MALLICK VS STATE OF ODISHA	TEJASMITA MOHAPATRA VS	// 0 //
286	D-WP(C)/51176/2025 WP(C)/36310/2025	GANESH BEHERA VS THE STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //
287	D-WP(C)/52484/2025 WP(C)/36311/2025	KAMA PARIDA VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
288	D-WP(C)/52411/2025 WP(C)/36312/2025	BIBHU RANJAN BISWAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
289	D-WP(C)/51220/2025 WP(C)/36313/2025	BHUPENDAR SINGH SARDAR VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
290	D-WP(C)/52501/2025 WP(C)/36314/2025	NILAMANI SAHOO VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
291	D-WP(C)/52416/2025 WP(C)/36315/2025	DEEPAK KUMAR BHUYAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
292	D-WP(C)/51920/2025 WP(C)/36316/2025	DURGA PRASAD MOHANTY VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
293	D-WP(C)/51813/2025 WP(C)/36317/2025	GANGADHAR RANA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
294	D-WP(C)/52034/2025 WP(C)/36318/2025	KARTIKESWAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
295	D-WP(C)/52601/2025	NIRANJAN DAS	SITIKANT MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36319/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/52603/2025 WP(C)/36320/2025	JAANENDRA SAMANTRAI VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
297	D-WP(C)/52037/2025 WP(C)/36321/2025	MANDAKINI MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
298	D-WP(C)/51823/2025 WP(C)/36322/2025	SIBARAM PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
299	D-WP(C)/52607/2025 WP(C)/36323/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //
300	D-WP(C)/51700/2025 WP(C)/36324/2025	SRIKANTA DEHURY VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
301	D-WP(C)/51827/2025 WP(C)/36325/2025	KAIBALYA PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
302	D-WP(C)/52464/2025 WP(C)/36326/2025	RABI SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
303	D-WP(C)/51829/2025 WP(C)/36327/2025	GHANASHYAM CHHATRIA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
304	D-WP(C)/51824/2025 WP(C)/36328/2025	PRAKASH CHANDRA SAHU VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
305	D-WP(C)/52405/2025 WP(C)/36329/2025	ARUN KUMAR SINGH VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
306	D-WP(C)/52707/2025 WP(C)/36330/2025	BIPIN BIHARI DAS VS	JYOTSNA RANI TRIPATHY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/51826/2025 WP(C)/36331/2025	STATE OF ODISHA ANU GOUDA VS	SHARMISTHA SAMAL VS	// // 0
308	D-WP(C)/51848/2025 WP(C)/36332/2025	STATE OF ODISHA BHABANI SHANKAR NAYAK VS	SIBA PRASAD SWAIN VS	// // 0
309	D-WP(C)/52243/2025 WP(C)/36333/2025	STATE OF ODISHA APARNA NAYAK VS	SANTOSH KUMAR NANDA VS	// // 0
310	D-WP(C)/51850/2025 WP(C)/36334/2025	FIELD GENERAL MANAGER, INDIAN BANK, BBSR SURYA NARAYAN SAHU VS	SIBA PRASAD SWAIN VS	// // 0
311	D-WP(C)/51870/2025 WP(C)/36335/2025	STATE OF ODISHA GAGAN BIHARI BHUYAN VS	BRAJA MOHAN SARANGI VS	// // 0
312	D-WP(C)/51966/2025 WP(C)/36336/2025	SUPERINTENDENT OF POLICE, ANGUL SOBHARANI NAYAK VS	SUDHIR KUMAR MALLICK VS	// // 0
313	D-WP(C)/51334/2025 WP(C)/36337/2025	RENUBALA BHOI HI TECH EDIFICE PVT LTD, BHUBANESWAR VS	AFRAAZ SUHAIL VS	// // 0
314	D-WP(C)/52876/2025 WP(C)/36338/2025	ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR MADAN MOHAN MAHAPATRA VS	SOUMYA MISHRA VS	// // 0
315	D-WP(C)/52051/2025 WP(C)/36339/2025	STATE OF ODISHA GIRIJA SHANKAR SAHU VS	JYOTIRMAY GUPTA VS	// // 0
316	D-WP(C)/52878/2025 WP(C)/36340/2025	STATE OF ODISHA PRONIT PRASADA PATRA VS	SOUMYA MISHRA VS	// // 0
317	D-WP(C)/51002/2025 WP(C)/36341/2025	UNION OF INDIA KAMALA KUMARI BEHERA VS	PRABHU PADARBINDA PARIDA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/51794/2025 WP(C)/36342/2025	HI TECH EDIFICE PVT. LTD., BHUBANESWAR VS ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR	AFRAAZ SUHAIL VS	// 0 //
319	D-WP(C)/52011/2025 WP(C)/36343/2025	DURGA CHARAN MUDULI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
320	D-WP(C)/52357/2025 WP(C)/36344/2025	KAUSALYA ROUT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
321	D-WP(C)/52725/2025 WP(C)/36345/2025	MD. KHALILUR RAHEMAN VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	// 0 //
322	D-WP(C)/50485/2025 WP(C)/36346/2025	MD.NAJRUL HAQUE KHAN VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
323	D-WP(C)/52143/2025 WP(C)/36347/2025	BISWAJIT AMBIKA PRASAD SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
324	D-WP(C)/52055/2025 WP(C)/36348/2025	KANHU MARNDI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
325	D-WP(C)/52480/2025 WP(C)/36349/2025	SURENDRA KUMAR BIHARI VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
326	D-WP(C)/52867/2025 WP(C)/36350/2025	MINATI SWAIN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
327	D-WP(C)/52233/2025 WP(C)/36351/2025	DASHARATHA PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
328	D-WP(C)/52337/2025 WP(C)/36352/2025	RANJIT ACHARYA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
329	D-WP(C)/52370/2025	SHANKARSHAN PRADHAN	SAROJA KANTA SAMAL	//

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	WP(C)/36353/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/52632/2025 WP(C)/36354/2025	BHUBANESWAR NAYAK @ NAIK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
331	D-WP(C)/52498/2025 WP(C)/36355/2025	ARJUNA JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/52371/2025 WP(C)/36356/2025	SAROJ KUMAR PATNAIK VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
333	D-WP(C)/51623/2025 WP(C)/36357/2025	PRAKASH PRADHAN VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
334	D-WP(C)/52072/2025 WP(C)/36358/2025	ANJANA DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
335	D-WP(C)/51513/2025 WP(C)/36359/2025	ARJUN SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
336	D-WP(C)/52509/2025 WP(C)/36360/2025	ANJANALATA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
337	D-WP(C)/52372/2025 WP(C)/36361/2025	MANORANJAN NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
338	D-WP(C)/52041/2025 WP(C)/36362/2025	SUSHREE MADHUSMITA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
339	D-WP(C)/52873/2025 WP(C)/36363/2025	SATYABHAMA SHG, SAMARA, BOLANGIR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
340	D-WP(C)/52079/2025 WP(C)/36364/2025	KALPANA SAMANTRAY VS	KRISHNA CHANDRA SAHU VS	// 0

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341	D-WP(C)/52537/2025 WP(C)/36365/2025	STATE OF ODISHA GOLAPI NAYAK VS	AVIJIT PATNAIK VS	// // 0
342	D-WP(C)/52410/2025 WP(C)/36366/2025	STATE OF ODISHA NARFAL BAG VS	SUMANTA BHUYAN VS	// // 0
343	D-WP(C)/52066/2025 WP(C)/36367/2025	STATE OF ODISHA DILLIP KUMAR SWAIN VS	TUSAR KUMAR MISHRA VS	// // 0
344	D-WP(C)/52828/2025 WP(C)/36368/2025	STATE OF ODISHA SATYABATI SENDRIA VS	JAYADEBA BEHERA VS	// // 0
345	D-WP(C)/52441/2025 WP(C)/36369/2025	STATE OF ODISHA JOGESWAR PATEL VS	SOUMYA MISHRA VS	// // 0
346	D-WP(C)/52365/2025 WP(C)/36370/2025	NATIONAL HIGHWAYS AUTHORITY OF INDIA, BHUBANESWAR RAMESH CHANDRA BEHERA VS	SAROJA KANTA SAMAL VS	// // 0
347	D-WP(C)/52078/2025 WP(C)/36371/2025	STATE OF ODISHA M/S. SHREE BHARAT MOTORS LIMITED, BHUBANESWAR VS	ASIT KUMAR DASH VS	// // 0
348	D-WP(C)/52528/2025 WP(C)/36372/2025	THE CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK MADHABI PADHI VS	AMIYA KUMAR MISHRA VS	// // 0
349	D-WP(C)/52368/2025 WP(C)/36373/2025	SUB-COLLECTOR, KALAHANDI SACHALA BEHERA VS	SAROJA KANTA SAMAL VS	// // 0
350	D-WP(C)/51145/2025 WP(C)/36374/2025	STATE OF ODISHA SUBAS CHANDRA SWAIN VS	SUVENDU KUMAR BISWAL VS	// // 0
351	D-WP(C)/50978/2025 WP(C)/36375/2025	STATE OF ODISHA SOUBHAGYA KUMAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
		STATE OF ODISHA		//

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352	D-WP(C)/52552/2025 WP(C)/36376/2025	JALANDHARA PUTEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	D-WP(C)/52553/2025 WP(C)/36377/2025	KAILASH BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
354	D-WP(C)/52491/2025 WP(C)/36378/2025	KUMUDINI BEHERA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
355	D-WP(C)/52555/2025 WP(C)/36379/2025	SANJIB KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	D-WP(C)/52814/2025 WP(C)/36380/2025	NALINI KANTA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
357	D-WP(C)/52899/2025 WP(C)/36381/2025	DURYODHAN PRADHAN VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
358	D-WP(C)/52820/2025 WP(C)/36382/2025	SUDHANSU BHUSAN JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
359	D-WP(C)/52900/2025 WP(C)/36383/2025	UMAKANTA ROUTA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
360	D-WP(C)/52619/2025 WP(C)/36384/2025	PRIYARANJAN DAS VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR	SUBRAT KUMAR SAHU VS	// 0 //
361	D-WP(C)/52307/2025 WP(C)/36385/2025	HRUDANANDA DAS VS PUNJAB NATIONAL BANK, NEW DELHI	MANOJ KUMAR MOHANTY VS	// 0 //
362	D-WP(C)/50983/2025 WP(C)/36386/2025	TAPASWINI BEHERA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
363	D-WP(C)/52872/2025	SRIBACHHA PRADHAN	SAPAN KUMAR PAL	//

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	WP(C)/36387/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/52316/2025 WP(C)/36388/2025	M/S K.SESHAGIRI RAO AND CO. JAIPUR VS STATE OF ODISHA	ABINASH ACHARYA VS	// 0 //
365	D-WP(C)/52574/2025 WP(C)/36389/2025	PRIYAM PRATHAM SABAT VS UNION BANK OF INDIA	ARNAV BEHERA VS	// 0 //
366	D-WP(C)/52939/2025 WP(C)/36390/2025	NIRANJANA MALIK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
367	D-WP(C)/52696/2025 WP(C)/36391/2025	RAJIB PRADHAN VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //
368	D-WP(C)/50167/2025 WP(C)/36392/2025	UNION OF INDIA VS RAJARANJAN DAMODAR RATH	RUPESH KUMAR KANUNGO VS	// 0 //
369	D-WP(C)/52341/2025 WP(C)/36393/2025	NARENDRA KUMAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
370	D-WP(C)/52751/2025 WP(C)/36394/2025	JAGANNATH ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
371	D-WP(C)/52550/2025 WP(C)/36395/2025	BISWANATHMISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
372	D-WP(C)/52713/2025 WP(C)/36396/2025	AKASH AGRAWAL VS PUNJAB NATIONAL BANK, CIRCLE SASTRA CENTRE BRANCH, KANTABANJI, BALANGIR	ADISHA MOHANTY VS	// 0 //
373	D-WP(C)/52402/2025 WP(C)/36397/2025	BASANTI BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
374	D-WP(C)/52487/2025 WP(C)/36398/2025	DUNNA HARI NARAYAN VS	SURENDRA BEHERA VS	// 0

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375	D-WP(C)/52881/2025 WP(C)/36399/2025	THE CHAIRMAN OF CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI ASHWINI KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()
376	D-WP(C)/51945/2025 WP(C)/36400/2025	RASMI RANJAN DAS VS BIPANCHI KUMARI DAS	JUGALA KISHORE PANDA VS	// () //
377	D-WP(C)/52605/2025 WP(C)/36401/2025	DR.NIRLIPATA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //
378	D-WP(C)/52976/2025 WP(C)/36402/2025	ASHOK KUMAR BISWAL VS THE CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	ADITYA SINGH MOHANTY VS	// () //
379	D-ABLAPL/32713/2025 ABLAPL/14554/2025	BICITRA MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	RAJKANIKA /516 /2025 () //
380	D-ABLAPL/38739/2025 ABLAPL/14555/2025	SUKESH PATEL VS STATE OF ODISHA	SK. ZAFARULLA VS	JHARSUGUDA SADAR /274 /2025 () //
381	D-ABLAPL/38400/2025 ABLAPL/14556/2025	SURAJ KUMAR NAYAK @ PINKU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DEOGARH /364 /2022 () //
382	D-ABLAPL/38584/2025 ABLAPL/14557/2025	KALIA @ SAROJ MANDAL @ SAROJ KUMAR MANDAL VS STATE OF ODISHA	MANORANJAN DAS VS	KANAS /265 /2025 () //
383	D-ABLAPL/38760/2025 ABLAPL/14558/2025	SAROJ JENA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /207 /2024 () //
384	D-ABLAPL/38777/2025 ABLAPL/14559/2025	RANJIT KUMAR PAIK @ RANJIT PAIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /409 /2025 () //
385	D-ABLAPL/38720/2025 ABLAPL/14560/2025	ADITYA KUMAR BHOL @ ADITYA PRASAD BHOL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALANGA /265 /2025 () //

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386	D-ABLAPL/38758/2025 ABLAPL/14561/2025	ALOK MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /1009 /2025 () //
387	D-ABLAPL/38765/2025 ABLAPL/14562/2025	SURAJ KUMAR GARADA @ SURAJ GARADA VS STATE OF ODISHA	KULDEEP MOHANTY VS	LAXMIPUR /126 /2025 () //
388	D-ABLAPL/38740/2025 ABLAPL/14563/2025	HEENA GOUDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /316 /2024 () //
389	D-ABLAPL/38783/2025 ABLAPL/14564/2025	BIBHUTI @ BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	KHANDAPARA /345 /2025 () //
390	D-ABLAPL/38770/2025 ABLAPL/14565/2025	GYANARANJAN BISWAL VS STATE OF ODISHA	NIKUNJA KUMAR DEO VS	PARADEEP MODEL /354 /2025 () //
391	D-ABLAPL/38785/2025 ABLAPL/14566/2025	BANTY @ ABINASH PRADHAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	KHANDAPARA /345 /2025 () //
392	D-ABLAPL/36144/2025 ABLAPL/14567/2025	VASUDEVA RAO RONANKI @ R.VASUDEVA RAO VS STATE OF ODISHA	ABHISHEK DASH VS	GURANDI /129 /2025 () //
393	D-ABLAPL/38787/2025 ABLAPL/14568/2025	BAPI @ KRUSHNA CHANDRA MALLIK VS STATE OF ODISHA	BIJAYA NANDA DASH VS	DHENKANAL TOWN /175 /2024 () //
394	D-ABLAPL/38800/2025 ABLAPL/14569/2025	SAMIAL MADGUL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANGALA BAG /444 /2025 () //
395	D-ABLAPL/38742/2025 ABLAPL/14570/2025	NIRMALA GHADAI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	JAJPUR TOWN /542 /2025 () //
396	D-ABLAPL/37581/2025 ABLAPL/14571/2025	JAGDISH PAREEK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NAYAPALLI P.S. /284 /2023 () //
397	D-ABLAPL/38788/2025	SANJUKTA SAMAL	BISWABHUSAN DAS	BADAGODA P.S. /613 /2025

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	ABLAPL/14572/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38367/2025 ABLAPL/14573/2025	KEDAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /253 /2025 () //
399	D-ABLAPL/38548/2025 ABLAPL/14574/2025	SOMNATH MALLICK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KONARK /259 /2025 () //
400	D-ABLAPL/38796/2025 ABLAPL/14575/2025	DEBI PRASAD DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /171 /2025 () //
401	D-ABLAPL/38807/2025 ABLAPL/14576/2025	PRADHAN SING VS STATE OF ODISHA	RAKESH BEHERA VS	KAPTIPADA /207 /2025 () //
402	D-ABLAPL/38744/2025 ABLAPL/14577/2025	KARUNAKAR NATH VS STATE OF ODISHA	ANSHUMAN PANDA VS	SORO /988 /2025 () //
403	D-ABLAPL/38801/2025 ABLAPL/14578/2025	AMULYA MAHAKUL @ MAHAKUD VS STATE OF ODISHA	NILAM SWAIN VS	DHAMNAGAR /168 /2025 () //
404	D-ABLAPL/38745/2025 ABLAPL/14579/2025	BIJULI @ BUJULI MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA RURAL /461 /2025 () //
405	D-ABLAPL/38808/2025 ABLAPL/14580/2025	GANESH MALLICK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.,DIGAPAHANDI(Ganjam) 2(A)CC/0000133/2025
406	D-ABLAPL/38748/2025 ABLAPL/14581/2025	NIHAR RANJAN JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /286 /2025 () //
407	D-ABLAPL/38812/2025 ABLAPL/14582/2025	SK. MOJAFFOR VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /393 /2025 () //
408	D-ABLAPL/38753/2025 ABLAPL/14583/2025	SK. RAMJANI VS	SIVA SANKAR CHAINI VS	BASUDEVPUR /818 /2025 ()

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409	D-ABLAPL/38543/2025 ABLAPL/14584/2025	STATE OF ODISHA SADASIB MALLICK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	// KONARK /259 /2025 () //
410	D-ABLAPL/38557/2025 ABLAPL/14585/2025	ANADI SAMAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /524 /2025 () //
411	D-ABLAPL/38559/2025 ABLAPL/14586/2025	STATE OF ODISHA ASHISH SAHU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// KHALLIKOTE /978 /2025 () //
412	D-ABLAPL/38774/2025 ABLAPL/14587/2025	STATE OF ODISHA BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	// NANDIPADA /358 /2025 () //
413	D-ABLAPL/38829/2025 ABLAPL/14588/2025	STATE OF ODISHA SUJIT NAYAK @ SUJIT KUMAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// KANAS /253 /2025 () //
414	D-ABLAPL/38698/2025 ABLAPL/14589/2025	STATE OF ODISHA BABITA BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// RANPUR /362 /2025 () //
415	D-ABLAPL/38718/2025 ABLAPL/14590/2025	STATE OF ODISHA KUNU @ SANDEEP KUMAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	// CHAULIAGANJA /598 /2025 () //
416	D-ABLAPL/38766/2025 ABLAPL/14591/2025	STATE OF ODISHA RESMA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// / /0 SPECIAL JUDGE,GAJAPATI(Gajapati) 2(A)CC/0000018/2025
417	D-ABLAPL/38375/2025 ABLAPL/14592/2025	STATE OF ODISHA BELARASHAN NAIK @ BELARA SHAN NAIK @ BELARSEN @ BIKASH VS STATE OF ODISHA	GHANASHYAM DASH VS	// BISSAMCUTTACK /26 /2025 () //
418	D-ABLAPL/38833/2025 ABLAPL/14593/2025	STATE OF ODISHA BASU KULESIKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// LAXMIPUR /144 /2025 () //
419	D-ABLAPL/38772/2025 ABLAPL/14594/2025	STATE OF ODISHA BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	// NANDIPADA /359 /2025 () //

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420	D-ABLAPL/38835/2025 ABLAPL/14595/2025	BISWAJIT SAMANTRAY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KUDANAGARI /318 /2025 () //
421	D-ABLAPL/38837/2025 ABLAPL/14596/2025	TANKA KANDAPAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /144 /2025 () //
422	D-ABLAPL/35470/2025 ABLAPL/14597/2025	NANU@ MANOJ NAIK @ NAYAK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	PIPLI /140 /2025 () //
423	D-ABLAPL/38667/2025 ABLAPL/14598/2025	BIKRAM KESHARI PANDA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	FATEGARH /364 /2025 () //
424	D-ABLAPL/38775/2025 ABLAPL/14599/2025	RAMA CHANDRA MALLICK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KONARK /258 /2025 () //
425	D-ABLAPL/37317/2025 ABLAPL/14600/2025	BADAL BEHERA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	DIGAPAHANDI /310 /2025 () //
426	D-ABLAPL/38827/2025 ABLAPL/14601/2025	SURESH SINGH GOD VS STATE OF ODISHA	SARAT KUMAR JENA VS	BHATILI /271 /2025 () //
427	D-ABLAPL/38802/2025 ABLAPL/14602/2025	UDIT NARAYAN PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	BHARATPUR PS /474 /2023 () //
428	D-ABLAPL/38672/2025 ABLAPL/14603/2025	HARISH PAHARIA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA 2(B)CC/0000006/2025
429	D-ABLAPL/37147/2025 ABLAPL/14604/2025	SAMIR KUMAR MALIK @ SAMIR MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KUDANAGARI /328 /2025 () //
430	D-ABLAPL/38526/2025 ABLAPL/14605/2025	PRASANNAJIT NAYAK VS STATE OF ODISHA	SAMARESH PATTNAIK VS	TIRTOL /1 /2025 () //
431	D-ABLAPL/38805/2025	BAILOCHAN DAS	KSHIROD KUMAR ROUT	CHANDABALI /371 /2025

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CASES REGISTERED REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14606/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/38652/2025 ABLAPL/14607/2025	PRADIPTA KUMAR MALLICK VS STATE OF ODISHA	SUPRAVA BEHERA VS	//0 J.M.F.C.,BOUDH(Baudh) 2(A)CC/000036/2024
433	D-ABLAPL/38819/2025 ABLAPL/14608/2025	CHINMAYA SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PURI SADAR /684 /2025 () //
434	D-ABLAPL/38750/2025 ABLAPL/14609/2025	AMARENDRA NATHSHARMA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /600 /2025 () //
435	D-ABLAPL/38820/2025 ABLAPL/14610/2025	AJAYA KUMAR TRIPATHY VS STATE OF ODISHA	SUJIT KUMAR DAS VS	NIKIRAI /420 /2025 () //
436	D-ABLAPL/38823/2025 ABLAPL/14611/2025	PRASANTA PAIKRAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PURI SADAR /641 /2025 () //
437	D-ABLAPL/38859/2025 ABLAPL/14612/2025	GANAPATI MACHHA @ MACHA VS STATE OF ODISHA	SURYAKANTA DASH VS	ORKEL /88 /2019 () //
438	D-ABLAPL/38866/2025 ABLAPL/14613/2025	BASUDEV BARIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	PURUNABAZAR /12 /2025 () //
439	D-ABLAPL/38826/2025 ABLAPL/14614/2025	KRUSHNA CHANDRA SAHOO @ KRUSHAN CH. SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	ANANDAPUR /311 /2025 () //
440	D-ABLAPL/38872/2025 ABLAPL/14615/2025	NIMEI CHARAN PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /34 /2024 () //
441	D-ABLAPL/38875/2025 ABLAPL/14616/2025	NIMAI CHARAN ROUT @ NIMAI ROUT VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TIHIDI /385 /2025 () //
442	D-ABLAPL/38894/2025 ABLAPL/14617/2025	BHABANI DEY VS	BISWAJIT MOHAPATRA VS	SORO /921 /2025 ()

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CASES REGISTERED REPORT AS ON :17/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/38896/2025 ABLAPL/14618/2025	STATE OF ODISHA BISWOJIT PATRA @ BISWAJIT JENA @ BALUA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// ABHAYACHANDPUR /216 /2025 ()
444	D-ABLAPL/38899/2025 ABLAPL/14619/2025	STATE OF ODISHA KESHABA BHOI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ATTABIRA /431 /2025 () //